

NOTICE FOR TENDER

Commercial Court, Alipore, South 24 Parganas
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2nd Floor
Kolkata- 700027

Quotations are hereby invited in sealed envelop from reputed persons/agencies in physical/scanned form for replacement and/or repairing of the broken Glass Windows situated at the Conference Room as well as the Litigant Corner of this Court, as per specification to be supplied by this Court, after physical verification of the same.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by **2:30** p.m. on or before **17.05.2021** either physically or through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in



Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore

No. **200(4)/2021**

Dated **30.4.2021**

Copy forwarded with a request to kindly publish this order in the concerned websites to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.



Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore
Judge
Commercial Court at Alipore